

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

IA no. 133 of 2013 in  
DFR no. 738 of 2013

Dated : 22<sup>nd</sup> April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri  
Counsel for the Respondent(s):

**ORDER**

(IA no. 133 of 2013 - For condonation of delay in filing)

Issue notice to both the Respondents returnable on 23.04.2013.

Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing the Application to condone the delay on

**23.04.2013 at Chennai Circuit Bench.**

(V.J. Talwar)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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